**IN THE HIGH COURT OF JHARKHAND AT RANCHI**
**B.A. No.7298 of 2020**
**------**

Priyanshu Shekhar .... .... …. Petitioner

Versus

The State of Jharkhand .... .... .... Opposite Party

**------**

**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

**------**

**Order No.04 Dated- 10.09.2021**

The record is put up today as the report is received from the Sessions Judge, Deoghar wherein the learned Judge prayed for extension of time for concluding the trial and he has already examined all the eighteen prosecution witnesses.

In view of the said report, two months' extension is allowed to the learned trial court from the date of receipt of copy of this order to conclude the trial.

**(Anil Kumar Choudhary, J.)**

Animesh/